

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF  
JULY -2018**

S.NO.	KIND OF CASES	PREVIOUS	INSTITUTION			DISPOSAL				CLOSING
		BALANCE	DB	SB	TOTAL	L.B.	DB	SB	TOTAL	BALANCE
	<b>MAIN CASES</b>									
	<b>CIVIL SIDE</b>									
1	CIVIL FIRST APPEAL	8391	0	75	75	0	0	15	15	8451
2	CIVIL SECOND APPEAL	2646	-	42	42	0	-	25	25	2663
3	EX. FIRST APPEAL	42	0	0	0	0	-	0	0	42
4	EX. SECOND APPEAL	5	-	0	0	0	-	0	0	5
5	CIVIL MISC. APPEAL	27411	15	252	267	0	30	139	169	27509
6	CIVIL REVISION	458	0	20	20	0	0	18	18	460
7	CIVIL REVIEW	517	8	19	27	0	9	11	20	524
8	CUSTA (CUSTOM APPEAL)	1	0	-	0	0	0	-	0	1
9	INCOME TAX REF.	3	0	-	0	0	0	-	0	3
10	OTHER TAX REF.	3	0	-	0	0	1	-	1	2
11	TAX CASES	0	-	-	0	0	-	-	0	0
12	EXCISE ACT REF.	0	-	-	0	0	-	-	0	0
13	L. T. APPEAL	713	18	0	18	0	28	0	28	703
14	W. T. A.	9	0	-	0	0	0	-	0	9
15	SALES TAX REVISIONS	683	0	9	9	0	0	12	12	680
16	TESTAMENTARY CASES	1	-	0	0	0	-	-	0	1
17	COMPANY PETITION	36	0	0	0	0	0	2	2	34
18	COMPANY APPEAL	1	-	0	0	0	-	0	0	1
19	COMPANY APPLS.	25	-	0	0	0	-	1	1	24
20	COMPANY SUITS	0	0	0	0	0	0	0	0	0
21	COMPANY LIQUIDATION	10	-	-	0	0	-	0	0	10
22	ELECTION PETITION	0	-	-	0	0	-	-	0	0
23	SPECIAL APPEAL ( CIVIL)	12	0	-	0	0	1	-	1	11
24	SPECIAL APPEAL ( WRIT)	1174	290	0	290	0	301	0	301	1163
25	CIVIL CONTEMPT	2301	6	169	175	0	3	68	71	2405
26	CIVIL WRIT	44750	89	2048	2137	0	85	1685	1770	45117
27	OOS	2	0	0	0	0	0	2	2	0
27	CENTRAL EXCISE APPEAL	349	34	-	34	0	18	0	18	365
29	CROSS OBJECTION	653	0	0	0	0	0	1	1	652
30	CIVIL REFERENCE	1	0	-	0	0	0	0	0	1
	<b>TOTAL "A"</b>	<b>90197</b>	<b>460</b>	<b>2634</b>	<b>3094</b>	<b>0</b>	<b>476</b>	<b>1979</b>	<b>2455</b>	<b>90836</b>
	<b>CRIMINAL SIDE</b>									
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	18095	5	40	45	0	26	73	99	18041
3	CRIMINAL REVISION	8221	0	133	133	0	0	96	96	8258
4	CRL. MISC. PET. U/S 482 CR. P.C.	2878	1	317	318	0	1	400	401	2795
5	CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	1370	0	1289	1289	0	0	1477	1477	1182
6	CR. CONT. PETITION	2	0	0	0	0	0	0	0	2
7	CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0
8	HABES CORPUS	186	18	0	18	0	20	0	20	184
9	CR. L TO A	351	1	17	18	0	9	60	69	300
10	CRLW	92	43	12	55	0	34	15	49	98
11	CRLO (CRIMINAL ORIGINAL)	1	0	0	0	0	0	0	0	1
	<b>TOTAL B</b>	<b>31198</b>	<b>68</b>	<b>1808</b>	<b>1876</b>	<b>0</b>	<b>90</b>	<b>2121</b>	<b>2211</b>	<b>30863</b>
	<b>TOTAL A + B</b>	<b>121395</b>	<b>528</b>	<b>4442</b>	<b>4970</b>	<b>0</b>	<b>566</b>	<b>4100</b>	<b>4666</b>	<b>121699</b>
	<b>OTHER ORIGINAL JURISDICTION CASES</b>									
1	ARBITRATION APPLICATION	34	0	2	2	0	0	4	4	32
2	LEAVE TO APPEAL TO S. C	25	0	3	3	0	0	1	1	27
3	CIVIL TRANSFER APPLICATION	156	0	14	14	0	0	17	17	153
4	CRIMINAL TRANSFER	28	0	0	0	0	0	3	3	25
	<b>TOTAL C</b>	<b>243</b>	<b>0</b>	<b>19</b>	<b>19</b>	<b>0</b>	<b>0</b>	<b>25</b>	<b>25</b>	<b>237</b>
	<b>GRAND TOTAL A+B+C+</b>	<b>121638</b>	<b>528</b>	<b>4461</b>	<b>4989</b>	<b>0</b>	<b>566</b>	<b>4125</b>	<b>4691</b>	<b>121936</b>